

*THE TRIPURA ACT NO. 12 OF 2014.*

*THE TRIPURA APPROPRIATION (NO. 10) ACT, 2014.*

*AN  
ACT*

*to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31<sup>st</sup> March, 2008 in excess of the amount granted for these services and for that year.*

BE it enacted by the Legislative Assembly of Tripura in the sixty-fifth year of the Republic of India as follows: -

- |   |   |
|---|---|
| <i>Short Title</i>  | 1. This act may be called the Tripura Appropriation (No. 10) Act, 2014.   |
| <i>Issue of<br/>Rs. 22,89,47,321/-<br/>out of the Consolidated<br/>Fund of the State of<br/>Tripura to meet certain<br/>expenditure for the<br/>Financial Year ended on<br/>31<sup>st</sup> day of March, 2008.</i> | 2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees twenty two crore eighty nine lakh forty seven thousand three hundred twenty one only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31 <sup>st</sup> day of March, 2008 in excess of the amounts granted for those services and for that |
| <i>Appropriation</i>  | 3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31 <sup>st</sup> day of March, 2008.   |

## THE SCHEDULE

(Section 2 and 3)

	2	3		
Sl. No.	Services and Purposes	Sums aggregating to		
Sl. No.		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
11	Panchayati Raj Department (Revenue)	13348483	0	13348483
12	Horticulture Department (Capital)	4378	0	4378
13	Jail Department (Revenue)	1983736	0	1983736
43	Finance Department (Revenue)	0	91223187	91223187
43	Finance Department (Capital)	0	504517	504517
43	High Court (Revenue)	0	121883020	121883020
	<b>GRAND TOTAL:-</b>	<b>15336597</b>	<b>213610724</b>	<b>228947321</b>
	<b>TOTAL : REVENUE</b>	<b>15332219</b>	<b>213106207</b>	<b>228438426</b>
	<b>TOTAL : CAPITAL</b>	<b>4378</b>	<b>504517</b>	<b>508895</b>

**D.M. JAMATIA**  
**L.R. & SECRETARY, LAW**  
**GOVERNMENT OF TRIPURA**